

(c) if so, the details thereof; and

(d) whether this line is also proposed to be augmented for commuter traffic ?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
MALLIKARJUN) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The railway line is agreed to be taken over by the Railway on lease terms under an agreement to be executed by Railway and CIDCO|State Government of Maharashtra.

(d) No, Sir.

APPOINTMENT OF TRAFFIC ASSISTANTS BY INDIAN AIRLINES

882. SHRI RAM PRASAD SINGH :

SHRI HARIKEWAL PRASAD :
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether an interview was called on 28-29th December, 1989 for the post of Traffic Assistants by the Indian Airlines (South region), Delhi and a panel of successful candidates was formed;

(b) whether no candidate has been appointed so far from the said panel and instead persons from the Vayudoot Services are being appointed;

(c) if the reply to parts (a) and (b) be in the affirmative, the reasons therefore; and

(d) the time by which appointments are likely to be made from the existing panel ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) to (d) No interviews were held for the post of Traffic Assistant in the Southern Regional

Office of Indian Airlines on 28-29th December, 1989. Interviews were, however, held for the post of Assistants (Including Traffic Assistants) in the Northern Region Office during December, 1989 and January, 1990 and a panel of successful candidates was prepared. From this panel, 11 candidates have already been appointed to the post of Traffic Assistant.

ALLOTMENT OF LPG AGENCIES AND PETROL, DIESEL OUTLETS

883. SHRI SYED SHAHABUDDIN :
SHRI HARI KISHORE SINGH :
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG agencies and petrol/diesel outlets allotted during the last three years, and the criteria adopted therefor ;

(b) whether the Government have stopped action on the letters of intent issued earlier for allotment of out-of-turn distributorships of LPG, petrol and diesel;

(c) if so, the reasons therefor;

(d) the number of such distributorships programmed for 1991-92, by various oil companies, State-wise and Company-wise;

(e) the brief particulars of the places selected for Bihar, districtwise; and

(f) the present status of the programme under implementation for 1990-91 in Bihar ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAD) : (a) to (c) During the last three years 581 LPG distributorships and 883 RO dealerships have been allotted. No stay orders have been issued in respect of out of turn discretionary allotments made earlier.

(d) to (f) Information will be collected and will be laid on the Table of the House.